

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2018

Dated: 26th July, 2019

In the matter of:

Rajasthan RajyaVidyutUtpadan Nigam Ltd.

.... Appellant(s)

Versus

Jaipur VidyutVitran Nigam Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **25.09.2019.**

Court Master/PS

nr